exempted from paying their fees. A minimum sum of Rs. 1 lakh should be paid to the dependents in the case of each death due to this natural calamity. Thank you

Special

THE DEPUTY CHAIRMAN. The House is now adjourned for lunch and we will meet again at 2 30 p.m. The rest of Special Mentions will be taken up after lunch

The House then adjourned for lunch at thirty-five minutes past one of the clock.

The House reassembled after lunch at thirty-two minutes past two of the clock, The Vice-Chairman (Shri Shankar Dayal Singh) in the Chair

SPECIAL MENTIONS—Contd

Cyclonic rains and floods in Orissa

SHRI BARADA MOHANTY (Orissa). I draw the attention of the hon Mimster through you, to the cyclonic rains and floods in Orissa-from 3rd to 6th November 1990 which caused heavy damage to life and properties

The devastating flood in Rusikulya river in the district of Ganjam, Orissa State, cia med heavy toll of 69 human lives besides the missing 17 persons. The death toll would have been much higher if it would not have come during the day time

damage to . There has been colossal about 075 lakh private houses. So, also damage has been done to government buildings, both residential and non-residential, schools State Transport Corporation offices garages, electric transmission poles, rrigation points, canals, embankments of both canals and rivers damage has also been caused to M I, project, reservoirs, roads, including village road, Panchayat Samiti roads, gram panchayat roads Many roads have been breached and large sections of roads washed off. Five major bridges have been washed away and three major bridges have been badlly damaged. The flood has seriously affected urban infrastructure, such as communication network, water supply, electricity and other public utnities. Due to heavy rain houses of villages on the foot of hills and middle of hills were damaged by sliding of big stones from the hilltops.

This rain and flood has caused extensive damage to the houses of weavers and artisans by destroying their looms, yarns and other materials and toofs

Two uses were washed away and 16 have been heavily damaged Transport stores and tools were also washed away. The Gopalpur Port sustained damage to Sand Pump statron Wooden barrage and navigation channel have been silted.

In the case of animal husbandry, flood claimed 11,574 cattle lives, and more than 16,147 small animals like pigs goats, sheep poultry have been perished. Veterinary hospitals, dispensaries, livestocks centres and chiling plants have also been damaged.

The standing crops of paddy, sugarcane; pulses, onleeds and vegetables suffered heavy damage. This flood also brought sand into more than 20,000 hectares of land The flood has broken the backbone of the poor agriculturists, labourers, vulage artisans and weavers

At has not also left a large number of fisheries tanks, gherries and ponds of the Orissa Maritime and Chilka Area Development Corporation and cooperative fishery tanks. The Forest Department also has been put to loss as buildings and godowns have been damaged.

It is said that this type of rain and flood were never seen in this area during the last 100 years. People of the area have been rendered homeless. Power supply was disrupted in several towns and more than 800 villages.

The State Government of Orissa took immediate action for the supply of food and other essential materials and for rehabilitating the people temporarily. As the damage is much heavy without Central aid the State Government cannot do much without modernization for im-

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[Shri Sarada Mohanty]

provement due to the damages caused by the flood It is estimated that more than Rs 1,000 crores would be required for this purpose.

The State Government has moved the Centre for its assistance. The honourable Prime Minister visited this flood-affected area and promised to allocate Rs 50 crores, but nothing has been done as yet.

I am sorry that my friend, Shri Lenka, has given wrong information to the august House with a political motive. The Government of Orissa took prompt action to rehabilitate the flood-and-rain-affected people, and relief work was done immediately. Shri Biju Patnaik, the Chief Minister, asked two of his Cabinet Ministers to proceed to the spot and take all necessary action for relief work, and they are there till now.

Sir, I urge upon the Central Government to give sufficient monetary assistance t_0 the State of Orissa, which is backward, to overcome the damages caused by rain and flood. Thank you, Sir.

Insidents in Lucknow-Delhi Mail on 6th January, 1991

मौलाना श्रोबंबुल्ला खान श्राजभी (उत्तण प्रदेश): मिस्टर वाइस चेयरमैन साहब, मैं भ्रापके जरिए हाउस का ध्यान 6 जनवरी, 1991 को "लर्खनऊ पे दिल्ली" गाडी के मुसाफिरों की समस्याभों भीर परेशानियों की तरफ दिलाना चाहता हूं।

मिस्टर वाइस चेयरमैंन साहब, 6 जनवरी की पालियामेट के इजलास में शिंग्कत के लिए रात में 10.00 बजे लखनऊ मेल, दिल्ली के लिए जो रवाना होती है, उसमें मैं ग्रौर जनाब सिब्ते रजी साहब, एम पी, एक ही साथ सफर कर रहे थे। हमने स्टेशन पर जो जुछ देखा ग्रौर हमारी मौजूदगी में जो जुछ हुग्रा, इस पर हम हाउस की तवज्जों दिलाना चाहते हैं।

मिस्टर वाइस चेयरमैन, दुईटना ग्रौर भ्राम मुताफिरों के हक पर डकैती ग्रीर ज्लम करने वाले, भारतीय कान्त के दुश्मनों के हमलों की जानकारी मै ग्रापके जरिए हुक्मत को तफसील के साथ देना चाहंगा। लखनक मेल मे एक भी टायर बोगी पर ग्रयोध्या से वापसी पर ग्रपने को कार-सेवक कहने वालो ने जबर्देस्ती कबजा कर लिया था। उस थी दायर बोगी में जिन मसाफिरो का पहले से रिजर्वेशन था. वे लोग जबर्देस्त ठंडक मे प्लेटफार्म पर खडे रहे, रेतवे के ग्रधिकारियों से ग्रपनी सीटों की ग्राजादी की फरियाद करते एहे ग्रौर रेलवे स्टेशन पर ग्रधिकारियों की तरफ से लाउड स्पेकर पर मुसलसल ग्रनाउंस होता रहा "कि रेलवे पुलिस से भ्रपील की जाती है कि एक बोगी पर कार-सेवकों ने जबर्दस्ती कब्जा करके मुसा-फिरों को परेशान कर रखा है। तमाम कार-सेवकों को बोगी से निकाल दिया जाए, जो गैर कानुनी तौर पर मुसाफिरों का हक छीन रहे हैं। थोड़ी देर के बाद पुलिस ग्रीर कार-सवको मे झडपे हुई मगर कार-सेवकों ने रिजर्वेशन करवाए हुए मुसाफिरों की सैंट छोड़ने से कतई इकार क्र दिया । ग्राखिरकार रेलवे ने ऐलान किया कि "जो लोग ग्रपने-ग्रपने टिकट लिए हुए हैं, टिकट को वापस करके रपए वापिस ले लें ग्रौर ग्रपने-ग्रपने घरों को चले जाएं"। मुसाफिरों मे ऐसे लोग भी थे श्रीमान, जिन्हें अपने बीमार रिफ़्तेदारी से दिल्ली पहुंचकर फौरन राबता कायम करना था । उन्ही मुसाफिरों में ऐसे लोग भी थे जिन्हे दिल्ली पहुंचकर फौरन एएर-पोर्ट पहुंचकर मुल्क के दूसरे शहरों में भ्रपने विजनेस, तिजारत भ्रोर दूसरी जरूरियात के लिए परवाज करना था। कानून ग्रीर ग्रमन के दुरमनों ने लाँ एण्ड ध्रार्डर की धांजिया लखनक मेल पर बिखेर दी थी और कानून के मुहाफिज पुलिस के लोग बेबस भौर मजबर, तमाशाई बने देख रहे थे। ऐसे लोगों को कार-सेवक कहा जाता है तो फिर बेकार सेवक की क्या परिभाषा होगी। ग्रागर इस तरह की हरकर्तो पर पाबंदी नही रुगायी गयी तो मुल्क की हुकूमत से अवाम का एतमाद यकसर उठ जायेगा औरपूरा देश जहन्तुम बन